

on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956.—

(i) Review by the Government on the working of the Pyrites Phosphates and Chemicals Limited, Dehri-on-Sone, District Rohtas (Bihar) for the year 1977-78.

(ii) Annual Report of the Pyrites Phosphates and Chemicals Limited, Dehri-on-Sone, District Rohtas (Bihar) for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon
[Placed in Library See No. LT-4300/79]

REPORT ON THE WORKING OF THE DEPOSIT INSURANCE AND CREDIT GUARANTEE CORPORATION FOR THE YEAR ENDING ON 31-12-78

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ZULFIQUARULLAH): I beg to lay on the Table a copy of the Report (Hindi and English versions) on the working of the Deposit Insurance and Credit Guarantee Corporation for the year ended the 31st December, 1978, under sub-section (2) of Section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961. [Placed in Library. See No. LT-4301/79]

SOME HON. MEMBERS rose—

MR SPEAKER: I cannot even hear you. What is the use? You can come and meet me, and discuss with me. I have no objection. Nothing will be recorded.

SHRI VAYALAR RAVI (Chirayinkil): On a point of order, Sir.... (Interruptions)

MR SPEAKER: Every day, you raise a point of order and make a speech.

SHRI VAYALAR RAVI: Sir, Yesterday, in your wisdom, you directed the Home Minister to make a statement regarding the incidents at Jamshedpur. The statement has not come.

MR SPEAKER: He will be making a statement tomorrow. He has gone again to Jamshedpur. I have directed him to make a statement tomorrow.

SHRI VAYALAR RAVI: The discussion is also tomorrow.

MR SPEAKER: Yes. (Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I understand from the hon. Members that they want to have a discussion on the Report of the Commissioner for Scheduled Castes and Scheduled Tribes. The Government will find time, as soon as the financial business is over, during the session to have a discussion on this Report.

12.11 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED CONTINUING RISE IN PRICES OF ESSENTIAL COMMODITIES

SHRI CHITTA BASU (Barasat): Sir, I call the attention of the Deputy Prime Minister and Minister of Finance to the following matter of urgent public importance and I request that he may make a statement thereon:—

Reported continuing rise in prices of essential commodities despite the assurances that the price increase would not exceed one per cent following the budget proposals and the steps taken by Government to check the rise in prices.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI CHARAN SINGH): Mr Speaker, Sir, as the House is aware, and as has been pointed out in the Economic Survey for 1978-79, there has been a remarkable degree of price stability since the new Government took over in March, 1977. The Wholesale Price Index